

BEFORE THE NATIONAL GREEN TRIBUNAL AT DELHI

INDEX

IN

SECOND SUPPLEMENTARY AFFIDAVIT

IN

ORIGINAL APPLICATION NO. 215 OF 2024

[Under Section 18(1) read with Sections 14, 15, 16 & 17 of the National Green
Tribunal Act, 2010]

DISTRICT & STATE : PRAYAGRAJ, UTTAR PRADESH

Ankit Tiwari

.....Applicant

Versus

ISKCON Prayagraj and others

.....Respondents

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4.	Copy of the pamphlet distributed by the ISKON for the Hotel		SA2	9-24
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Dated: 26.03.2025



Ankit Tiwari
Applicant
(In-Person)

Res:- 35/10, Jawahar Lal Nehru
Road, Allahabad, Uttar Pradesh
Mob:- 9453230029

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[Under Section 18(1) read with Sections 14, 15, 16 & 17 of the National Green
Tribunal Act, 2010]DISTRICT & STATE : PRAYAGRAJ, UTTAR PRADESH

1. Ankit Tiwari resident of 35/10, Jawahar Lal Nehru Road, Allahabad, Uttar Pradesh, India.Applicant

Versus

1. ISKCON Prayagraj through its President Achyut Mohan Das alias Aditya Mittal, resident A/161, Kasiraj nagar, Baluaghat, Allahabad, Uttar Pradesh, India
2. UTTAR PRADESH STATE POLLUTION CONTROL BOARD (UPPCB), Building No. TC 12V Vibhuti Khand, Gomti Nagar, LUCKNOW, Uttar Pradesh.
3. UTTAR PRADESH STATE POLLUTION CONTROL BOARD (UPPCB) Uttar Pradesh Pollution Control Board, Avas Vikas Parishad Colony, Sector-10, Scheme No.- 3, Jhunsi, Prayagraj, Uttar Pradesh, India
4. Prayagraj Development Authority through the Vice Chairman, 7th & 8th Floor, Indira Bhawan, Civil Lines, Prayagraj, Uttar Pradesh 211001.

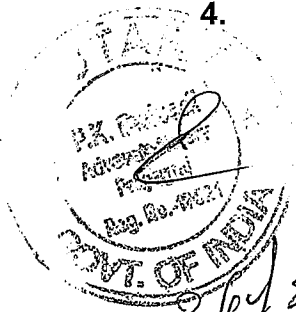
.....Respondents

Ankit Tiwari son of Mr. Akhilesh Tiwari resident of 35/10, Jawahar Lal Nehru Road, Allahabad, Uttar Pradesh, India.

Religion : Hindu

Profession : Business

(DEPONENT)



Tiwari

I, the deponent abovenamed do hereby solemnly affirm and state of oath as under:-

1. That the deponent is the Applicant himself and therefore is well acquainted with the facts deposed to below.
2. That after filing of the abovementioned Original Application No. 215 of 2024 Anit Tiwari versus ISKON and others, certain developments have taken place and have recently come to the knowledge of the applicant. Thus, the applicant is filing the present supplementary affidavit to bring on record the recent development in the present case.
3. That on 05.12.2024 the previous date of hearing of the present case the applicant joined through video conferencing, but due to some technical or operational difficulty the applicant was kicked out/disconnected from the room at the exact moment when the said case was taken up and by the time the applicant could reconnect, thus, the case had already been taken up and orders had been passed by this Court, wherein the Court was pleased to grant adjournment on the request of the UP PCB while directing to list the present case on 28.03.2025 for further consideration. Copy of the order dated 05.12.2024 is attached as **ANNEXURE-SA-1**.
4. That the during the Kumbh Mela the respondent 1/ISKON had made and operated a hotel over the plot in question. It is further stated that the respondent authorities have done nothing to stop the said construction and have also not stopped the operation of the hotel by Respondent 1/ISKON. Copy of the pamphlet distributed by the ISKON for the Hotel is attached as **ANNEXURE-SA-2**.
5. That now the Respondent 1/ISKON after the conclusion of Kumbh Mela has turned it into a school and has also published the advertisement inviting admission for the Academic year 2025-26 starting from 09.04.2025. Copy of the advertisement inviting admission is attached as **ANNEXURE-SA-3**.



Tiwari

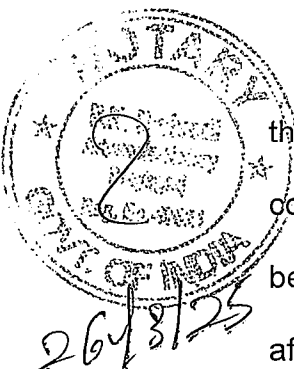
6. That the Respondent 1/ISKON is also sending people to the residence of the applicant and also calling the applicant on his personal mobile number and threatening the applicant to take back the present case and show it as a settlement between the parties.

7. That the applicant and his family are under continuous threat and are fearing for their security and well-being given the current scenario.

8. That it is stated that if the Court does not intervene in the present case and do not stay the operations over the plot in dispute, the respondent 1 in collusion with the respondent authorities will start the operation of the school. The same will further defeat the purpose of the present case.

9. That it is, therefore, most respectfully prayed that the Court may be pleased to stay the any/all operations being done by the respondent 1/ISKON over the plot in dispute, otherwise the applicant shall suffer from grave and irreparable harm and injury. Further, it is prayed that this Court may be pleased to provide security to the applicant from the respondents.

10. That it is further prayed that the present supplementary affidavit filed by the applicant may be taken on record along with all its annexures and be treated as an integral part of the abovementioned Original Application filed by the applicant.



I, the deponent abovenamed, do swear on oath and state that the contents of the paragraph no.3, 4 and 5 of the affidavit are based on perusal of records, that the contents of the paragraph no. 1, 2, 6, 7, 8, 9 and 10 of the affidavit are true to the best of the knowledge of the deponent, and those of paragraph no.-NIL-of the affidavit are based on the legal advice all of which the deponent believes to be true and that no part is false and nothing material has been concealed.

Sri.....*Ankurit Triwari*! who is identified by Sri.....*P. K. Dwivedi*.....

Triwari
(DEPONENT)



VERIFIED BY.....*P. K. Dwivedi*..... has sworn before me on.....*26/3/25*..... and accepted the contents of Affidavit to be true.

identified by

Triwari

P. K. Dwivedi
Advocate
Govt. of India

Advocate
Pravaqrai

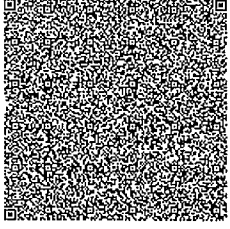



भारत सरकार
Government of India

भारतीय विशिष्ट पहचान प्राधिकरण
Unique Identification Authority of India

नामांकन क्रम/ Enrolment No.: 1424/21139/06489

To
 अंकित तिवारी
 Ankit Tiwari
 S/O: Akhilesh Tiwari,
 35/10,
 Jawahar Lal Nehru Road,
 Near-Magh Mela Godam,
 VTC: Dahiawan,
 PO: Allahabad Kty.,
 Sub District: Soraoon,
 District: Allahabad,
 State: Uttar Pradesh,
 PIN Code: 211002,
 Mobile: 9453230029



Signature valid



Digitally signed by Ankit Tiwari, Unique Identification Authority of India
 DN: cn=Ankit Tiwari, o=Unique Identification Authority of India, c=IN, Date: 2024.09.04 10:00:53 GMT+0530

आपका आधार क्रमांक / Your Aadhaar No. :

1424 21139 06489

UID: 1424 21139 06489 0000



मेरा आधार, मेरी पहचान

सूचना / INFORMATION

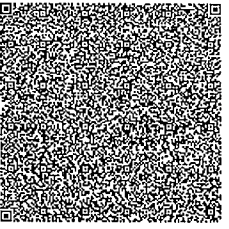
- ❑ आधार पहचान का प्रमाण है, नागरिकता या जन्मतिथि का नहीं। जन्मतिथि आधार नंबर धारक द्वारा प्रस्तुत सूचना और विनियमों में विनिर्दिष्ट जन्मतिथि के प्रमाण के दस्तावेज पर आधारित है।
- ❑ इस आधार पत्र को यूआईडीएआई द्वारा नियुक्त प्रमाणीकरण एजेंसी के जरिए ऑनलाइन प्रमाणीकरण के द्वारा सत्यापित किया जाना चाहिए या ऐप स्टोर में उपलब्ध एमआधार या आधार क्यूआर कोड स्कैनर ऐप से क्यूआर कोड को स्कैन करके या www.uidai.gov.in पर उपलब्ध सुरक्षित क्यूआर कोड रीडर का उपयोग करके सत्यापित किया जाना चाहिए।
- ❑ आधार विशिष्ट और सुरक्षित है।
- ❑ पहचान और पते के समर्थन में दस्तावेजों को आधार के लिए नामांकन की तारीख से प्रत्येक 10 वर्ष में कम से कम एक बार आधार में अपडेट कराना चाहिए।
- ❑ आधार विभिन्न सरकारी और गैर-सरकारी फायदों/सेवाओं का लाभ लेने में सहायता करता है।
- ❑ आधार में अपना मोबाइल नंबर और ईमेल आईडी अपडेट रखें।
- ❑ आधार सेवाओं का लाभ लेने के लिए एमआधार ऐप डाउनलोड करें।
- ❑ आधार/बायोमेट्रिक्स का उपयोग न करने के समय सुरक्षा सुनिश्चित करने के लिए आधार/बायोमेट्रिक्स लॉक/अनलॉक सुविधा का उपयोग करें।
- ❑ आधार की मांग करने वाले सहमति लेने के लिए बाध्य हैं।
- ❑ Aadhaar is proof of identity, not of citizenship or date of birth (DOB). DOB is based on information supported by proof of DOB document specified in regulations, submitted by Aadhaar number holder.
- ❑ This Aadhaar letter should be verified through either online authentication by UIDAI-appointed authentication agency or QR code scanning using mAadhaar or Aadhaar QR Scanner app available in app stores or using secure QR code reader app available on www.uidai.gov.in.
- ❑ Aadhaar is unique and secure.
- ❑ Documents to support identity and address should be updated in Aadhaar after every 10 years from date of enrolment for Aadhaar.
- ❑ Aadhaar helps you avail of various Government and Non-Government benefits/services.
- ❑ Keep your mobile number and email id updated in Aadhaar.
- ❑ Download mAadhaar app to avail of Aadhaar services.
- ❑ Use the feature of Lock/Unlock Aadhaar/biometrics to ensure security when not using Aadhaar/biometrics.
- ❑ Entities seeking Aadhaar are obligated to seek consent.

भारतीय विशिष्ट पहचान प्राधिकरण
Unique Identification Authority of India

पता:
 S/O: अखिलेश तिवारी, 35/10, जवाहर लाल नेहरू रोड,
 माघ मेला गोदाम के पास, बहिवावन, इलाहाबाद कचहरी,
 इलाहाबाद,
 उत्तर प्रदेश - 211002

Address:
 S/O: Akhilesh Tiwari, 35/10, Jawahar Lal
 Nehru Road, Near-Magh Mela Godam,
 Dahiawan, PO: Allahabad Kty., DIST:
 Allahabad,
 Uttar Pradesh - 211002



UID: 1424 21139 06489 0000

मेरा आधार, मेरी पहचान

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Ankit Tiwari

BEFORE THE NATIONAL GREEN TRIBUNAL AT DELHI

ANNEXURE – SA – 1

IN

SECOND SUPPLEMENTARY AFFIDAVIT

IN

ORIGINAL APPLICATION NO. 215 OF 2024

[Under Section 18(1) read with Sections 14, 15, 16 & 17 of the National Green
Tribunal Act, 2010]

DISTRICT & STATE : PRAYAGRAJ, UTTAR PRADESH

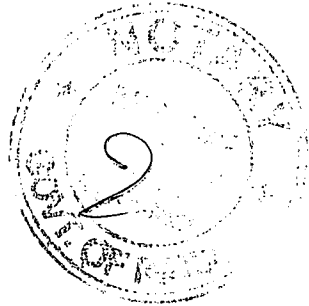
Ankit Tiwari

.....Applicant

Versus

ISKCON Prayagraj and others

.....Respondents



Tiwari

Item No. 12

Court No. 3

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 215/2024

Ankit Tiwari

Applicant

Versus

ISKCON Prayagraj through its
President Achyut Mohan Das
alias Aditya Mittal & Ors.

Respondents

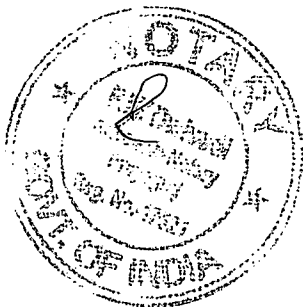
Date of hearing: 05.12.2024

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: None for the applicant.

Respondents: Mr. Rahul Khurana, Mr. Hasil Jain & Ms. Farha Khan, Advs. for R
- 1.
Mr. Daleep Dhyani, Adv. for UPPCB (Through VC).
Mr. Vibhav Mishra, Adv. for R - 4 (Through VC).**ORDER**

1. Written request for adjournment has been filed on behalf of the UP PCB which is not opposed and is therefore allowed.
2. List on 28.03.2025 for further consideration.



Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

December 05, 2024

A

Tiwari

BEFORE THE NATIONAL GREEN TRIBUNAL AT DELHI

ANNEXURE – SA – 2

IN

SECOND SUPPLEMENTARY AFFIDAVIT

IN

ORIGINAL APPLICATION NO. 215 OF 2024

[Under Section 18(1) read with Sections 14, 15, 16 & 17 of the National Green Tribunal Act, 2010]

DISTRICT & STATE : PRAYAGRAJ, UTTAR PRADESH

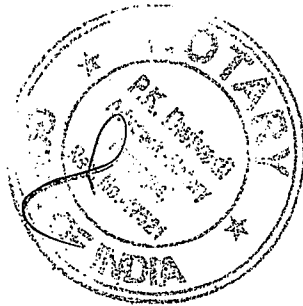
Ankit Tiwari

.....Applicant

Versus

ISKCON Prayagraj and others

.....Respondents



Tiwari



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MAHA KUMBH

From

**ISKCON PRAYAGRAJ
 GUEST HOUSE**

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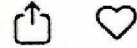


Tripadvisor

App



See all B&Bs in Prayagraj



Iskcon Prayagraj Guest House

6 reviews



Check In Sun, 06 Apr	Check Out Mon, 07 Apr	Guests 1 2
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Select dates to find the best prices for your trip

April 2025

M T W T F S S



tripadvisor.in




tiwari


Search for City, Dharamshala or Hotel 

ISKCON Guest House - Prayagraj (Allahabad)


Home • Prayagraj - Allahabad • ISKCON Guest Ho...




 ISKCON Guest House, A/161, Kashiraj Nagar, Baluaghat, Prayagraj, Uttar Pradesh - 211003

 info@yatradham.org

 Check-In: 12:00 PM

 Food Facility: Yes

 Check-Out: 10:00 AM

 Parking: Yes

 Hot Water

 CCTV

 Drinking Water

 Attached Toilet

 Extra Mattress Available



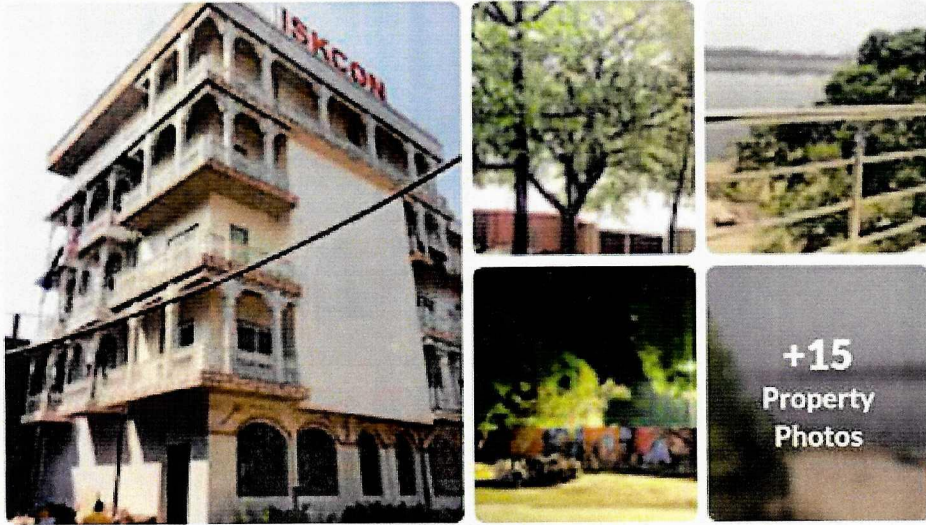
Special Note:

 yatradham.org — Private



Use App & Save upto ₹2000 Use code WELCOMEMMT

OPEN IN APP



ISKCON Prayagraj Guest House

★★★★★

3.7 Very Good (33 Ratings)
61% guests rated this property 4 and above

Muthi Ganj
View on Map

Travel Dates & Guests EDIT

Discount of ₹5,245 applied X

₹ 7,755 5 Offers
+ ₹ 2,545 taxes & fees
Per Night (2 Adults) **BOOK NOW**



Tiwari

ISKCON Guest House Prayagraj Rooms

Name 2 Bed Deluxe AC Room (CP Plan)

- Inclusions
- Double Bed
 - With Geyser
 - Including Breakfast
 - Including GST
 - Attached Let-Bath

Starting at Rs.8,400.00*

Book this Room

Name 2 Bed Luxury Suite AC Room (CP Plan)

- Inclusions
- Double Bed
 - With Geyser
 - Including Breakfast
 - Including GST
 - Attached Let-Bath

Starting at Rs.14,159.00*

Book this Room



Overview



Special Notes:-

- > Extra Persons are not allowed.
- > All the guests must bring a Hard copy of their Aadhar

yatradham.org — Private

Starwari

Cancellation Policy

Amptash (100%)



OVERVIEW

LOCATION

REVIEWS

09 Apr - 10 Apr, 11:59 AM

0%

Amenities of ISKCON Prayagraj Guest House



Restaurant



24-hour Room Service



Kids Play Area



Lounge

+50

Amenities

ISKCON Prayagraj Guest House Location



View on Map →

A/161, HARE KRISHNA DHAM, KASHIRAJNAGAR, BALUAGHAT, PRAYAGRAJ, Allahabad, Uttar Pradesh, 211003

Discount of ₹5,245 applied



₹7,755

5 Offers

+ ₹ 2,545 taxes & fees
Per Night (2 Adults)

BOOK NOW



makemytrip.com



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Photos About Location Reviews

Room features

- Blackout curtains
- Housekeeping
- Room service
- Bath / shower
- Air conditioning
- Private balcony
- Electric kettle
- Complimentary toiletries

Show more

Room types

- Landmark view
- Family rooms
- Non-smoking rooms

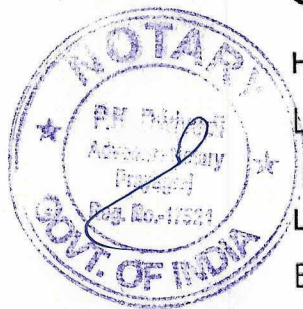
Good to know

HOTEL STYLE

Luxury

LANGUAGES SPOKEN

English, Hindi, Urdu



Sponsored by Hiroshima Tourism (HIT)

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← Photos & Videos

PROPERTY PHOTOS

GUEST PHOTOS

Outdoors

Facade

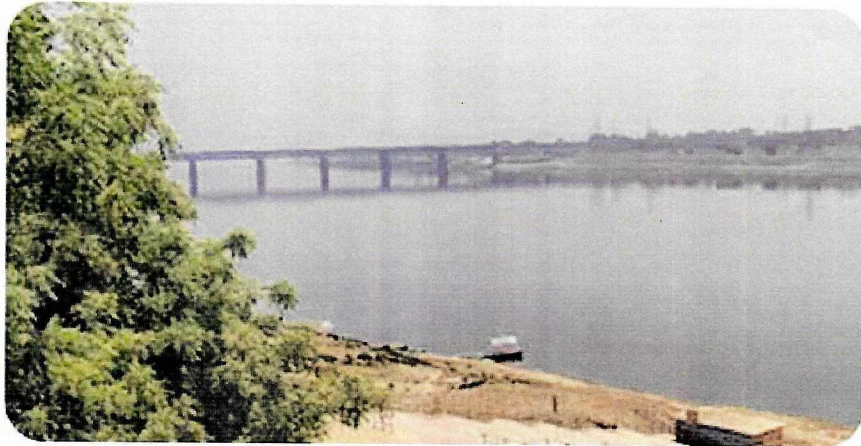
Washroom

Restaurant

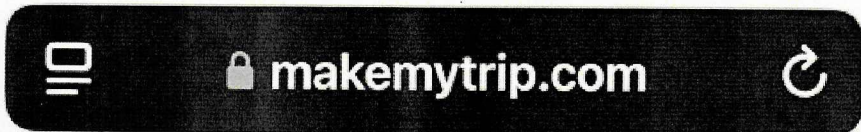
Garden

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Outdoors



Facade



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← Photos & Videos

PROPERTY PHOTOS

GUEST PHOTOS

Facade

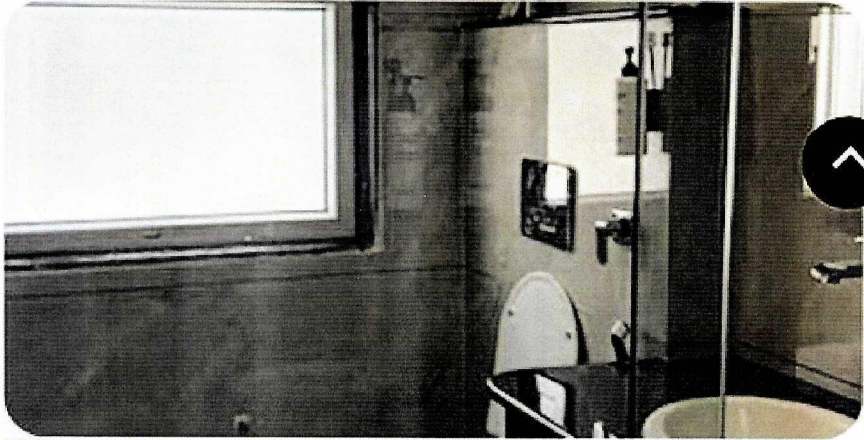
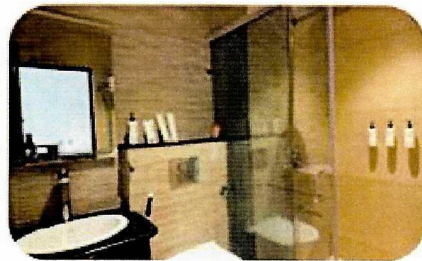
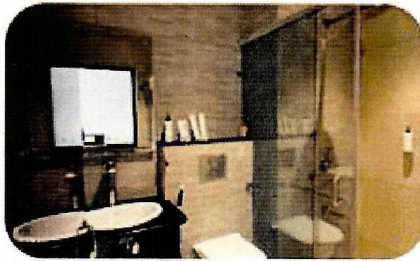
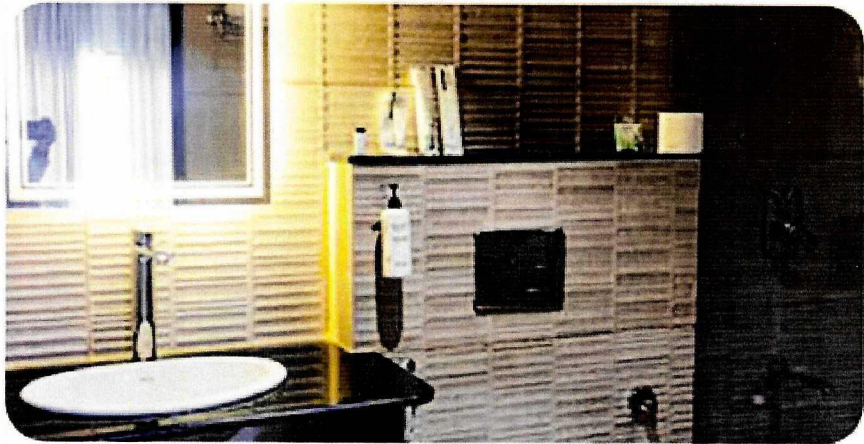
Washroom

Restaurant

Garden

Parking

Washroom



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← Photos & Videos

PROPERTY PHOTOS

GUEST PHOTOS

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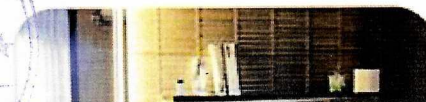
Outdoors

Facade

Washroom

Restaurant

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← Photos & Videos

PROPERTY PHOTOS

GUEST PHOTOS

- 5 Facade
- Washroom
- Restaurant**
- Garden
- Parking

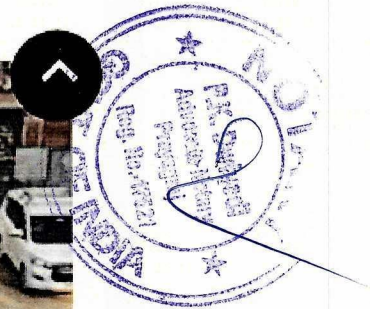
Restaurant



Garden



Parking



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 Lucknow
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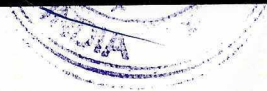
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BEFORE THE NATIONAL GREEN TRIBUNAL AT DELHI

ANNEXURE – SA – 3

IN

SECOND SUPPLEMENTARY AFFIDAVIT

IN

ORIGINAL APPLICATION NO. 215 OF 2024

[Under Section 18(1) read with Sections 14, 15, 16 & 17 of the National Green
Tribunal Act, 2010]

DISTRICT & STATE : PRAYAGRAJ, UTTAR PRADESH

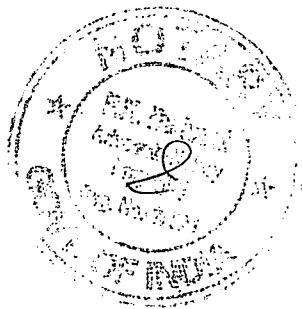
Ankit Tiwari

.....Applicant

Versus

ISKCON Prayagraj and others

.....Respondents



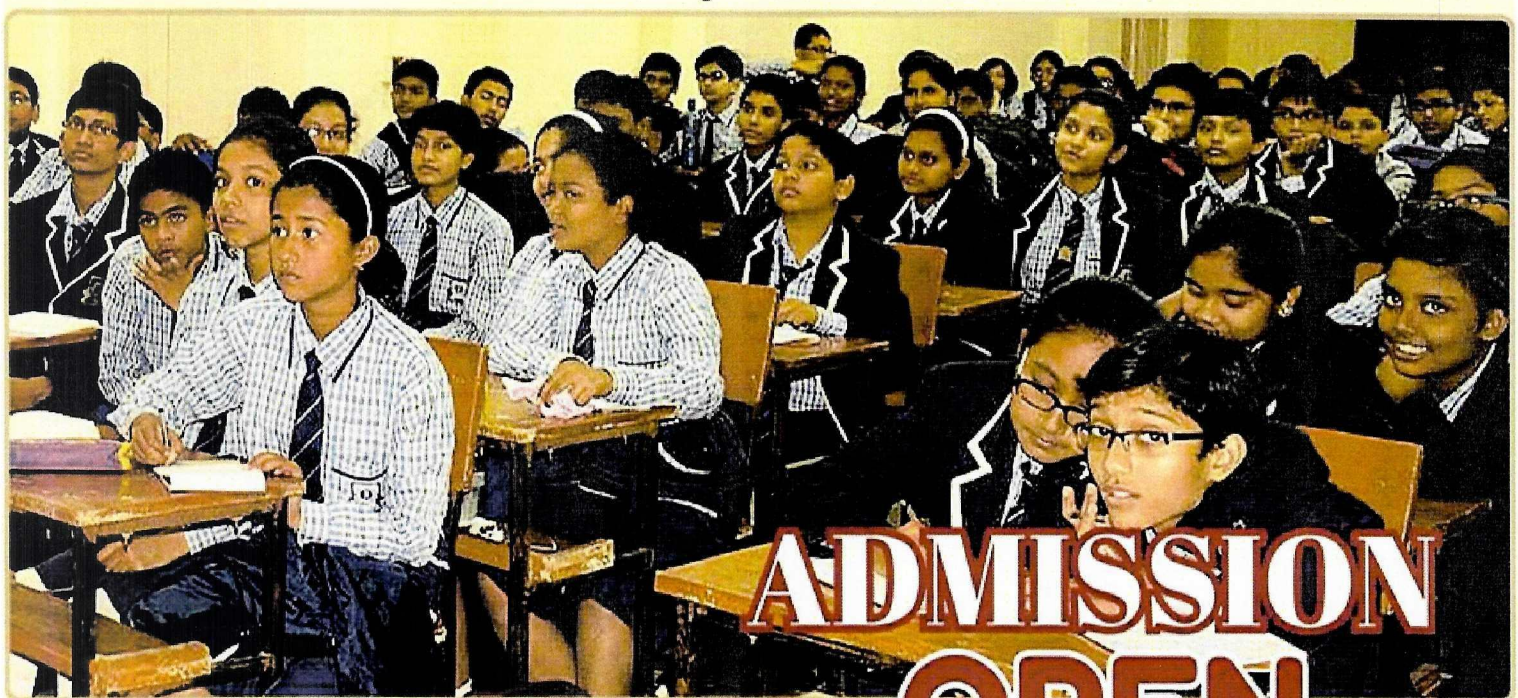
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Bhaktivedanta Gurukul

School of Excellence

(An English Medium School Based on CBSE Pattern)



ADMISSION OPEN

(For 2025-26)

GLOBAL Perspective with Vedic INDIAN ROOTS

WHY BHAKTIVEDANTA GURUKUL?
 Inspired by the teachings of His Divine Grace A.C. Bhaktivedanta Swami Prabhupada, we integrate modern pedagogy with spiritual wisdom, ensuring our students excel in academics, character, and purpose.

Co-Scholastic Activities

SPORTS

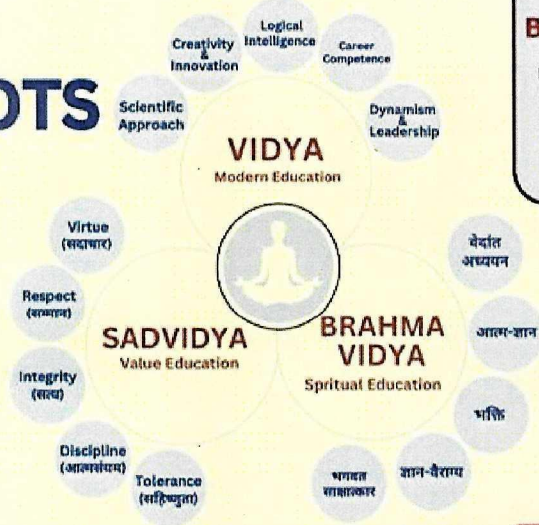
MUSIC AND DANCE

DRAMATICS

QUIZ AND LITERARY EVENTS

YOGA RETREATS

ART



OUR ACADEMIC EXPERIENCE

- Balanced Learning - CBSE standard academics combined with traditional Vedic education.
- Character Building - Bhagavad Gita teachings, discipline, and moral values.
- Practical Approach - Interactive learning, real-world applications, and life skills.
- Personalized Attention - Small class sizes ensuring focused guidance.

'PHYSICALLY FIT, MENTALLY ALERT, SPIRITUALLY CONNECTED'
'MODERN EDUCATION IN SPIRITUAL AMBIENCE'



Visit Website <https://ourgurukul.org>

Contact: 7618040040, 9369538235

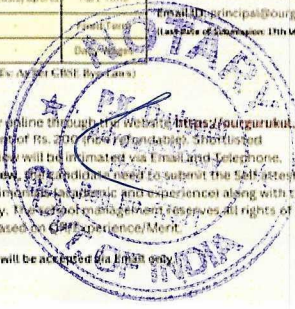
Recruitment: For Teachers and Staff

Applications are invited for the Adhoc/Fixed Term Teaching/Non-Teaching Staff for the following Vacancies for the Academic Year 2025-26

Sl. No.	Post	Qualification	Mode of Appointment
A	TGT	English, Hindi, Maths, Science, SST, Computer Science	Fixed Term (Performance Based)
B	Activity Teachers	Art, Music, Sports	Part-Time
C	Accountant		Full Time
D	Group D		Direct

Salary: TGT: 25-35k (Performance and experience based)
 Accountant: 18-20k
 Group D: 400/day

How to Apply:
 Candidates can apply online through the website <https://ourgurukul.org> with an online payment of Rs. 200 (Non-refundable). Shortlisted candidates for interview will be informed via Email and telephone.
At the time of Interview: Candidates need to submit the self-attested photocopy of all test certificates, academic and experience along with the payment receipt copy. The school management reserves all rights of selection/rejection based on merit/experience/merit.
 Note: The applications will be accepted till 15th March 2025.





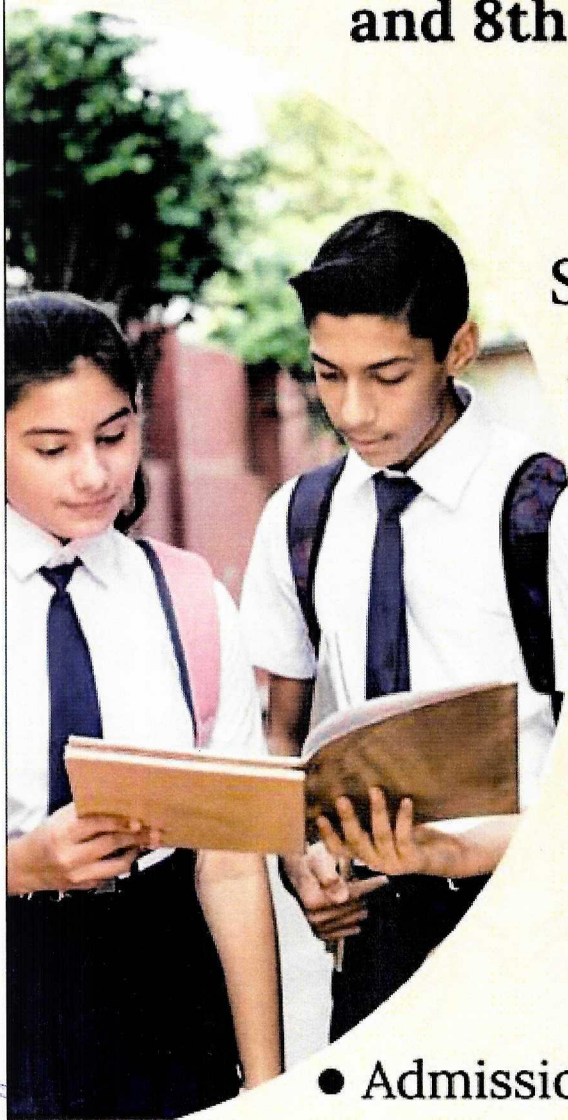
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Bhaktivedanta Gurukul

School of Excellence

(Based on CBSE Pattern)

For Academic Year 2025-26

- Entry only for 6th, 7th and 8th Standard.



**Registration
Starting from 3rd
March Onwards**



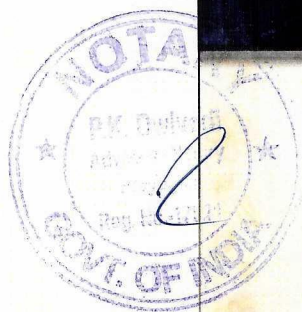
For any Query: 7618040040
OR
Visit: ourgurukul.org

- Admission will be based on Entrance exam & Interview.
(Limited Seats, Only 30)

**School starting from
9th April 2025.**



Saraswati Building(1st Floor), ISKCON Prayagraj,
Mutthi Ganj, Prayagraj, UP- 211003



A. Tiwari

इस्कॉन में खुला भक्ति वेदांत गुरुकुल

■ ध्रुव शंकर तिवारी

प्रयागराज। इस्कॉन प्रयागराज की ओर से गुरुकुल पद्धति पर केंद्रित भक्ति वेदांत गुरुकुल खोला गया है। इसमें पहले शैक्षिक सत्र 2025-26 में कक्षा छठवीं से आठवीं तक में दाखिला लिया जाएगा। प्रत्येक कक्षा में 30-30 विद्यार्थियों को प्रवेश दिया जाएगा। दाखिले के लिए पंजीकरण तीन मार्च से शुरू हो गया है। 14 मार्च अंतिम तिथि है। इसके बाद प्रवेश परीक्षा होगी वहीं माता-पिता का साक्षात्कार प्रबंध समिति व प्रधानाचार्य के पैनेल के सामने होगा। वेदांत गुरुकुल सीबीएसई पैटर्न पर आधारित होगा। बच्चों को वेदांत का

शुल्क भी लगेगा

गुरुकुल में दाखिले की फीस सिट्योरिटी डिपॉजिट 12 हजार रुपये है। वार्षिक फीस 12 हजार है। जो शिडिंग फंड, माल्टीमीडिया, लाइब्रेरी व एजाम शुल्क के मद में है। जबकि एक साल में प्रत्येक तीन महीने पर 12 हजार रुपये लिया जाएगा। इस तरह एक साल की पढ़ाई का कुल शुल्क 72 हजार रुपये होगा।

■ पहले शैक्षिक सत्र में

प्रत्येक कक्षाओं में लिए जाएंगे 30-30 दाखिले

अध्ययन कराया जाएगा। बच्चों को भगवद्गीता, रामचरितमानस व सद् विद्या के जरिए उनके चारित्रिक मूल्यों और सदाचार की शिक्षा दी जाएगी।

CBSE

सीबीएसई से संबद्धता की प्रक्रिया के बाद प्रबंध समिति ने पहले शैक्षिक सत्र में दाखिले की प्रक्रिया शुरू की है। तीन अलग-अलग कक्षाओं में कुल 90 दाखिले होंगे। दूसरे सत्र में कक्षा एक से दसवीं तक की पढ़ाई की सुविधा प्रदान की जाएगी।
- जय प्रकाश, प्रबंध निदेशक भक्ति वेदांत गुरुकुल

खास बात है कि उम्र में वृद्धावन के बाद दूसरा भक्ति वेदांत गुरुकुल प्रयागराज में खोला गया है। जबकि इस्कॉन का सबसे पुराना गुरुकुल पश्चिम बंगाल के नदिया जिले में भायापुर में है। गुरुकुल की प्रबंध समिति ने प्रधानाचार्य की भी नियुक्ति कर दी है। आर्मी पब्लिक स्कूल,

ओल्ड कैट की प्रधानाचार्या रहती गरिमा श्रीवास्तव को बनाया गया है। प्रबंध समिति को मानें तो बच्चों का टेस्ट और उनके माता-पिता का साक्षात्कार 22 व 23 मार्च को आयोजित होगा। सफल होने वाले बच्चों का पहला सत्र रामनवमी के बाद शुरू होगा।



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